

(b) A statement showing the terms of reference of the Committee is laid on the Table of The Lok Sabha. [See Appendix XI, annexure No. 9.]

**Shri Shivnanjappa :** May I know what are the important features of the recommendations ?

**Dr. P. S. Deshmukh :** As I said, the report has not been finalised and has not come to us yet.

**Shri Shivnanjappa :** May I know what are the important items of research conducted in this Institute during 1955-56 ?

**Dr. P. S. Deshmukh :** I do not think it arises out of this question, nor have I got the information.

श्री भक्त दर्शन : क्या मैं जान सकता हूँ कि जब इस इंस्टीट्यूट में रिसर्च का बहुत अच्छा काम कई वर्षों से चल रहा था तब इस जांच समिति को बैठाने की क्या आवश्यकता पड़ी ?

डा० पी० एस० देशमुख : यह तो टर्म्स आफ रेफरेंस से मालूम होगा कि हमने किस चीज के लिये यह एक्सपर्ट कमेटी नियुक्त की थी ।

**Shri N. M. Lingam :** May I know whether any Indian scientists were associated with Professor Champion who headed the inquiry, and whether the recommendations regarding results of the research are to be given effect to during the period of the Second Five Year Plan with a view to meet our demands in respect of sleepers for railways and raw material for paper, rayon pulp etc. ?

**Dr. P. S. Deshmukh :** The investigation is limited to the terms of reference which I have already stated. So far as the personnel is concerned, only Professor Champion is from England ; the rest, four of them, are scientists from India.

P. & T. DIRECTOR, ORISSA

\*1873. **Shri Sanganna :** Will the Minister of Communications be pleased to state :

(a) whether there is a proposal to raise the status of the Orissa Director of Posts and Telegraphs to that of the

Post Master General, in view of increasing importance of the Circle ; and

(b) if so, at what stage it is ?

**The Minister of Communications (Shri Jagjivan Ram) :** (a) and (b) The question has not been considered neither is it under contemplation at present.

**Shri Sanganna :** May I know what factors can prevail upon Government to consider a proposal to raise the status of such directorates ?

**Shri Jagjivan Ram :** There is no question of prevailing upon the Government. If any circle justifies on the basis of the traffic and work the creation of a post of the Postmaster-General's rank, it is done.

**Shri Sanganna :** May I know whether any representation has been received from the Orissa public for the raising of the status of the Director ?

**Shri Jagjivan Ram :** Representations are received from minor circles for upgrading them to PMG's circles.

#### INDUSTRIAL COMMITTEE ON PLANTATIONS

\*1876. **Shri Mathew :** Will the Minister of Labour be pleased to state :

(a) the names of the Plantations whose representatives attended the meeting of the Industrial Committee on Plantations in New Delhi in August-September, 1955 ; and

(b) whether the agreement arrived at this meeting regarding filling up of vacancies in higher grades is being implemented in all the plantations ?

**The Deputy Minister of Labour (Shri Abid Ali) :** (a) Representatives of the following Planters' Associations attended the meeting :—

1. Indian Tea Association.
2. United Planters' Association of Southern India.
3. Indian Tea Planters' Association, Jalpaiguri.
4. Bharatiya Cha Parishad (formerly Assam Bengal Indian Tea Planters' Association).

5. Surma Valley Indian Tea Planters' Association.

6. Tripura Tea Association.

(b) Information is being collected.

**Shri Mathew:** May I know when approximately this information can be placed before the House?

**Shri Abid Ali:** We shall try to obtain this information expeditiously, and we will place it on the Table of the House as soon as it is received.

#### RAILWAY TRAINING INSTITUTION AT KURUKSHETRA

\*1877. **Shri Ram Krishan:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a proposal to set up an institution at Kurukshetra to train Railway employees is under the consideration of the Northern Railway; and

(b) if so, the progress made so far?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir.

(b) Refresher courses for shuntmen and pointmen have already been started from 1-8-55 and 21-3-56 respectively.

**श्री राम कृष्ण:** इसमें कितने एम्प्लॉईज को हर साल ट्रेनिंग दी जाती है ?

**Shri Alagesan:** The annual capacity for both the categories is about 400 and 300.

#### चीन के साथ विमान-सम्पर्क

\*१८७८. **श्री रघुनाथ सिंह:** क्या संचार मंत्री यह बताने की कृपा करेंगे कि चीन और भारत के बीच विमान-सम्पर्क स्थापित करने के लिये क्या कोई चर्चा चल रही है ?

**संचार मंत्री (श्री जगजीवन राम):** मैं माननीय सदस्य का ध्यान मौखिक प्रश्न संख्या २४४६ के उत्तर की ओर जो ३० सितम्बर, १९५५ को दिया गया था आकर्षित करना चाहता हूँ। इस समय भी, इस स्थिति में, इसके विवरणों को बताना जनहित की दृष्टि से उचित नहीं होगा।

**Shri Joachim Alva:** Is it a fact that Government are not making a distinction between the visit of Mr. Chou-En-Lai in a plane, keeping it a secret and not disclosing it in the public interest, and the discussions between their delegation and our delegation regarding an air-route? The two are different things...

**Mr. Speaker:** How does it arise out of this question? This question relates to establishment of an air link.

**Shri Joachim Alva:** I will explain to you.

**Mr. Speaker:** Order, order. If it requires so much explanation for me to understand, it does not arise out of the question;

**Shri Joachim Alva:** I shall explain to you. It was stated as long ago as last September that in the public interest he could not disclose whether any discussion was taking place between China and India in regard to an air-link. Now, again the hon. Minister says, if I am not mistaken, that it is not in the public interest to disclose the details. There are two different things. The visit of Mr. Chou-En-Lai in a plane may not be disclosed.....

**Mr. Speaker:** I am not going to allow a discussion.

**Shri Joachim Alva:** I want an answer.

**Mr. Speaker:** The answer has been given, that it is not in the public interest to disclose it.

**Shri Jagjivan Ram:** My difficulty is that the hon. Member makes so many presumptions which have no substance and no basis.

✓ **Mr. Speaker:** Normally, hon. Members may take note of this. Let us understand what our jurisdiction is. The practice is to leave it to the Government or the Minister in charge to claim privilege in public interest. They should do this as little as possible. But when a Minister does so, neither the House nor the Speaker will go further and ask 'why in the public interest?'